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## \* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ W.P.(C) 6485/2023

#### PRAVEEN KUMAR GUPTA @ PARVEEN GUPTA

..... Petitioner

Through: Mr. Siddharth Arora and Ms. Jasleen

Kaur, Advocates.

versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Ravi Prakash, CGSC with Mr.

Ali Khan and Mr. Yasharth Shukla,

Advocates.

Mr. Santosh Kumar Rout, Advocate

for R-5.

+ W.P.(C) 6493/2023

## PRAVEEN KUMAR GUPTA @ PARVEEN GUPTA

..... Petitioner

Through: Mr. Siddharth Arora and Ms. Jasleen

Kaur, Advocates.

versus

#### UNION OF INDIA, MINISTRY OF HOME AFFAIRS & ORS.

..... Respondents

Through: Ms. Nidhi Raman, CGSC with Mr.

Debarchan De, Advocate for UoI.

Mr. Anupam S. Sharrma, SPP with Mr. Prakash Airan, Mr. Abhishek Batra, Ms. Harpreet Kalsi, Mr. Vashisht Rao, Mr. Ripudaman Sharma and Mr. Syamantak Modgill,

Advocates for CBI.





## CORAM: HON'BLE MR. JUSTICE SUBRAMONIUM PRASAD

ORDER 24.04.2024 CM APPL.20022/2024 in W.P.(C) 6485/2023 CM APPL. 20028/2024 in W.P.(C) 6493/2023

- 1. The present applications have been filed by the Petitioner seeking permission to travel to Dubai from 26.04.2024 to 06.05.2024 to help his son, who is studying BBA at the Dubai Campus of SP Jain School of Global Management, to relocate to India.
- 2. Learned Counsel for the Petitioner draws the attention of this Court to the Order dated 29.05.2023, passed by this Court, granting permission to the Petitioner to travel to Dubai for getting his son admitted in the Dubai Campus of SP Jain School of Global Management for his higher studies. He further states that the Petitioner's wife and daughter are staying in India and there is no question of the Petitioner absconding or not co-operating in the investigation, as and when called for.
- 3. Though the present applications have been vehemently opposed by the learned Counsels for the ED and the CBI, looking at the fact that the Petitioner's son has finished his second Academic Year at the Dubai Campus of SP Jain School of Global Management and he needs to be relocated back to India and the fact that this Court vide Order dated 29.05.2023 had permitted the Petitioner to travel to Dubai, this Court is inclined to permit the Petitioner to travel to Dubai on the following conditions:
  - i. The Petitioner shall file an undertaking with the Registrar General in the form of an affidavit that the Petitioner needs to





- visit Dubai for the purpose claimed.
- ii. In addition, the Petitioner or his wife, shall furnish security in the form of a Fixed Deposit Receipt for Rs.2,00,00,000/- to the satisfaction of the Registrar General. The said security shall remain valid till the return of the Petitioner.
- iii. The Petitioner shall furnish a detailed affidavit disclosing his detailed itinerary, including his stay at various stations abroad, telephone numbers and residential/hotel addresses. The Petitioner shall also file an undertaking that he shall adhere to the itinerary mentioned in the affidavit and not visit any other stations.
- iv. The Petitioner shall also provide the contact numbers he will use during the period he stays abroad, and at least one of the said contact numbers will be kept operational at all times, subject to all exceptions, including the period he is on board the aircraft.
- v. That he shall intimate the concerned authorities concerned i.e., ED and CBI before leaving and within 72 hours of his return from abroad.
- vi. The Petitioner shall file a self-attested copy of his passport along with a copy of his visa with the authorities and in the Court on his return to India.
- vii. The permission to travel abroad given in this order shall be subject to other applicable conditions and will not be deemed as a direction to any other authority.
- viii. In case any of the above conditions are violated, the security





### will be forfeited to the State.

- 4. List before the Registrar General on 26.04.2024.
- 5. The applications are disposed of.

# W.P.(C) 6485/2023 & CM APPL. 25549/2023 W.P.(C) 6493/2023 & CM APPL. 25559/2023

6. List on 27.08.2024.

SUBRAMONIUM PRASAD, J

**APRIL 24, 2024** *Rahul*